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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/120/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others  
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others  
UNDER SECTION : 397, 398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
(1)	Ciba Vishnu T.V.P. Saivihan	Counsel for R1 - R5	T.V.P. Saivihan
2.	S. menokumar For B. Dhanaraj	Counsel for R6-R8	AG
3.	S. Manjula Devi, Adv For KSR & Co Company Secretaries CBF	For Petitioner	Manjula

ORDER

Counsels for both the parties are present. It has been proposed with a consensus that Shri T.S.Krishnamurthy, former Chief Election Commissioner, will be requested by the parties to mediate. Both of the counsels pray time to proceed in the said direction. At request, time is enlarged. Put up on 09.12.2016 at 10.30 A.M.

(Ch. Md.Sharief Tariq)  
Member (Judicial)

(K.Anantha Padmanabha Swamy)  
Member (Judicial)